

Since Shri Desai was not able to come to Delhi due to age factor, it would have been in the fitness of things had the President or the Prime Minister or the Vice-President gone to Shri Desai's house in Bombay for presenting him this award. But it was very unfortunate that this award was given through a Joint Secretary of the Government. (*Interruptions*) The entire programme was completed in two minute time. Neither a Minister nor any M.P. or any other dignitary was invited to this function. Though an honour, it was conferred in a very insulting manner. I would like to know the reason why this highest honour was conferred in this manner and the Prime Minister should make a statement on the Government's approach in this regard and express regret for this deplorable act. I strongly resent this act. Discontentment has spread all over Bombay due to this. I want the Government and the Prime Minister to give a clarification on it. (*Interruptions*) Everybody feels about it. (*Interruptions*)

*[English]*

**DR. KARTIKESWAR PATRA** (Balasore) : Through you, I would like to bring to the notice of the August House the unusual burden of responsibility of Utkal University in Orissa State. It is a pity that the number of colleges under this Utkal University rose to the unprecedent number of 212 as against the maximum manageable number of about 100 colleges under any single University. This University has now the distinction of being the largest University in India in this regard. But this is a false sense of pride, as in fact, it is helplessly groaning under the unusual burden, rendering it unable to discharge its

function dissatisfactorily.

Ultimately, the Government were satisfied that it was inavoidably necessary to establish another Universities for the Districts of Balasore, Mayurbhanja and Keonjhar. The U.G.C. also strongly supported this view. But no positive steps have been taken so far to establish a new University in Mayurbhanja, Orissa. That is why I fervently submitted before the Minister of Human Resource Development that the U.G.C. may be directed to investigate into the matter. A proposal should come from the State Government and the Union Government should consider this case for the establishment of a new University in these areas.

**SHRI LAI. K. ADVANI** (Gandhi Nagar) : Mr. Speaker, Sir, I expected that leader of the House would give clarification regarding this. I went to Bombay on the last Sunday, a day after this happening. Everyone, who met me asked me as to who takes decision on these issues? This is right that the decisions are taken in the name of President by way of regard but decisions on these issues are in fact taken by the Government itself. It is the Government which selects the persons for Bharat-Ratna award and also decides about the processes to be adopted to give away the award. A Joint-Secretary goes and hands over the award without any formal ceremony, it is very graceless act. It sans-grace, so the Government should rectify it, though belatedly. The Government should explain to the nation as to why and how it all happened. Governor, who is representative of the President, or the Chief Minister could have been assigned this task. Governor or Chief Minister